

ORISSA HIGH COURT**FILING REPORT AS ON :20/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/8612/2025	DAMODAR BEJ VS STATE OF ODISHA	DEVASHIS PANDA VS	GHASIPURA /188 /2018 () //	AOR20220001247C202500047
2	D-BLAPL/8614/2025	HADIA @ HIRASUNDAR MOHAPATRA VS STATE OF ODISHA	DEBASIS MISHRA VS	TUMUSINGA /18 /2024 () //	AOR20230001300C202500016
3	D-BLAPL/8619/2025	TAPAN KUMAR NAYAK VS STATE OF ODISHA	SK. ZAFARULLA VS	NILGIRI /85 /2025 () //	
4	D-BLAPL/8622/2025	SHERSINGH YADAV VS STATE OF ODISHA	BASUDEV PUJARI VS	MOTU /136 /2022 () //	AOD20220004505C202500025
5	D-BLAPL/8626/2025	MANOJ SUTAR VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MALKANGIRI /385 /2024 () //	
6	D-BLAPL/8627/2025	PURNA CHANDRA SWAIN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KUMBHARAPARA /54 /2025 () //	
7	D-BLAPL/8628/2025	DIPANKAR HALDAR VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MALKANGIRI /403 /2024 () //	
8	D-BLAPL/8629/2025	PRASANTA SANDHA VS STATE OF ODISHA	RAJJEET ROY VS	BINIKA /38 /2025 () //	AOR20220001462C202500026
9	D-BLAPL/8630/2025	MANOJ SUTAR VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MALKANGIRI /403 /2024 () //	
10	D-BLAPL/8631/2025	DILLIP KUMAR NAIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	PARJANG /67 /2025 () //	
11	D-BLAPL/8639/2025	ALEKHA CHANDRA BHUTIA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	ANGUL SADAR PS /684 /2024 () //	

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12	D-BLAPL/8642/2025	RAJENDRA TIRIA VS STATE OF ODISHA	KULDEEP MOHANTY VS	KAPTIPADA /115 /2024 () //	AOD20240000012C202500055
13	D-BLAPL/8647/2025	GANESH SAHA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	SPL.TASK FORCE /15 /2022 () //	
14	D-BLAPL/8649/2025	BHANJA KISHORE SAHOO VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	KENDRAPARA /221 /2024 () //	
15	D-BLAPL/8651/2025	PRAVAT KUMAR JENA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	NARASINGHPUR /20 /2025 () //	
16	D-BLAPL/8654/2025	JOGESWAR NAIK VS STATE OF ODISHA	GOPINATH MISHRA VS	//0 () //	
17	D-BLAPL/8656/2025	HAPPY @ MANORANJAN LENKA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /14 /2025 () //	
18	D-BLAPL/8657/2025	PRABHA @ PRAVAT KU. MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /18 /2025 () //	
19	D-BLAPL/8658/2025	PRABHA @ PRABHAT KUMAR MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /14 /2025 () //	
20	D-BLAPL/8659/2025	PRAVA @ PRAVAT KUMAR MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PST TALCHUA /6 /2025 () //	
21	D-BLAPL/8661/2025	SANKAR SAHU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	GOSANINUAGAM /87 /2020 () //	
22	D-BLAPL/8665/2025	SUSANTA ROUTA @ SUSANTA ROUT VS STATE OF ODISHA	DHANANJAYA MUND VS	CYBER CRIME AND ECONOMIC OFFENCES, KALAHANDI /1 /2025 () //	
23	D-BLAPL/8666/2025	SURAJ NAIK	JNYANANANDA PANDA	//0	

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	BLAPL/3148/2025	VS STATE OF ODISHA	VS	SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000028/2025	
24	D-BLAPL/8667/2025	SOHAN NAIK @ AMAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /84 /2025 () //	
25	D-BLAPL/8672/2025	KARNAT KESHARI DAS VS STATE OF ODISHA	RUPESH KUMAR MOHANTY VS	JAJPUR TOWN /381 /2024 () //	
26	D-BLAPL/8673/2025	SHIVAJI MAHANTY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
27	D-BLAPL/8675/2025	SUVENDU GIRI @ SUBHENDU GIRI VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	SARANGADA /35 /2025 () //	
28	D-BLAPL/8677/2025	LAXMAN GOUDA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	JEYPORE MAHILA /19 /2025 () //	
29	D-BLAPL/8678/2025	BIBEKANANDA DORA @ BIBEK VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /82 /2025 () //	
30	D-BLAPL/8680/2025	KRUSHNA MADKAMI VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /606 /2024 () //	
31	D-BLAPL/8681/2025	DILU @ PRAVAKAR PRUSTY VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MAHANGA /30 /2025 () //	AOR20220001615C202500044
32	D-BLAPL/8684/2025	RAKESH KUMAR NAYAK VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 () //	
33	D-BLAPL/8686/2025	BISWANATH SAHU VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 () //	
34	D-BLAPL/8689/2025	RAJESH NAIK VS	SUBODH KUMAR MOHANTY VS	BHANJANAGAR /93 /2025 ()	

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35	D-BLAPL/8692/2025	STATE OF ODISHA PRANAYA KUMAR PODHA VS	BIJAYA KUMAR RAGADA VS	// LAIKERA /65 /2025 ()	
36	D-BLAPL/8695/2025	STATE OF ODISHA LALIT DIGAL @ RUNA VS	AMULYA RATNA PANDA VS	// / /0 ()	
37	D-BLAPL/8699/2025	STATE OF ODISHA ROSHAN KUMAR CHOUDHURY @ PARVIN VS	AMULYA RATNA PANDA VS	// / /0 ()	
38	D-BLAPL/8702/2025	STATE OF ODISHA KIRTIKESHARI MISHRA VS	ABINASH DAS VS	// LAXMISAGAR P.S. /34 /2025 ()	
39	D-BLAPL/8710/2025	STATE OF ODISHA THUPA @ SUBRAN MUNDARI VS	ANITA DASH VS	// BISRA /45 /2019 ()	AOR20220000223C202500004
40	D-BLAPL/8713/2025	STATE OF ODISHA AJIT PATEL VS	SOUMYA KANTA TRIPATHY VS	// KALIMELA /93 /2023 ()	AOD20240000239C202500006
41	D-BLAPL/8720/2025	STATE OF ODISHA SRITAM BEHERA @ SRITAMA BEHERA VS	BHARAT BHUSAN ROURAY VS	// PARJANG /67 /2025 ()	
42	D-BLAPL/8724/2025	STATE OF ODISHA SURESH NAIK VS	BIBEKANANDA MAHAPATRA VS	// BANGRIPOSI /6 /2025 ()	
43	D-BLAPL/8725/2025	STATE OF ODISHA ANIL KUMAR MOHANTA VS	BIBEKANANDA MAHAPATRA VS	// BHANJPUR /20 /2025 ()	
44	D-BLAPL/8726/2025	STATE OF ODISHA SUJIT KUMAR NAYAK VS	SATYA RANJAN MULIA VS	// JAGATPUR /116 /2023 ()	
45	D-BLAPL/8729/2025	STATE OF ODISHA D.ANKANNA VS	AMITAV TRIPATHY VS	// DASPALLA /56 /2025 ()	
		STATE OF ODISHA		//	

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46	D-CMAPL/11532/2025	BHABANI SANKAR MOHANTY VS GENERAL MANAGER, THE SAMAJA, CUTTACK	ADV. VS	// ()	
47	D-CMAPL/11603/2025	KALIKA PARIDA VS PRATIMA PRADHAN	ADV. VS	// ()	
48	D-CMAPL/11630/2025	KAILASH BEHERA VS KELU BEHERA	SIDDHARTH PRASAD MISHRA VS	// ()	
49	D-CMP/11470/2025	GENERAL MANAGER, EAST COAST RAILWAY, BHUBANESHWAR VS PRASANTA KUMAR MISHRA	SANJAY KUMAR SAMANTARAY,C.G.C VS	// ()	AOR20220001336C202500003
50	D-CMP/11493/2025	SK.ABASH @ MAKDUM ALLI VS SK.ARFAN ALLI	MAHESWAR MOHANTY VS	// ()	
51	D-CMP/11526/2025	DURGA CHARAN MANGARAJ VS DILLIP KUMAR MANGARAJ	RAMDAS ACHARY VS	// ()	
52	D-CMP/11613/2025	PRATAP PUJHARI VS DROPADI PUJHARI	JIBAN RANJAN DASH VS	// ()	
53	D-CONTC/11471/2025	BIMAL KUMAR AGARWALLA VS ANANYA DAS, SECRETARY, CUTTACK DEVELOPMENT AUTHORITY,CUTTACK	ADV VS	// ()	AOR20220001523C202500025
54	D-CONTC/11472/2025	ASHISH KUMAR KARMI VS R.S GOPALAN, PRINCIPAL SECRETARY, SOCIAL SECURITY AND EMPOWERMENT OF PERSON WITH DISABILITY DEPT.	IN PERSON VS	// ()	LOD20250000069C202500001
55	D-CONTC/11489/2025	SAROJ KUMAR PADHI VS VIR VIKRAM YADAV,IAS	MANOJA KUMAR KHUNTIA VS	// ()	
56	D-CONTC/11511/2025	JITEN KUMAR ROUSTRAY VS ANU GARG,IAS	ADV. VS	// ()	
57	D-CONTC/11514/2025	BHAGIRATHI PRUSTY	SURYASNATA MOHAPATRA	//	

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		VS	VS	0	
58	D-CONTC/11522/2025	PRIYADARSHI SANGRAM KESHARI KHUNTIA,THASILDAR KAILASH CHANDRA PATI	ADV.	//	
		VS	VS	0	
59	D-CONTC/11534/2025	JAGABANDHU SAHU,OES,DISTRICT EDUCATION OFFICER,BHADRAK BHAKTAHARI BEHERA	ADV.	//	
		VS	VS	0	
60	D-CONTC/11537/2025	SHALINI PANDIT, IAS DINABANDHU MOHANTA	ADV.	//	
		VS	VS	0	
61	D-CONTC/11539/2025	SHALINI PANDIT, IAS YUDHISTIRA MOHANTA	ADV.	//	
		VS	VS	0	
62	D-CONTC/11541/2025	SHALINI PANDIT, IAS SANTOSH KUMAR PATRA	ADV.	//	
		VS	VS	0	
63	D-CONTC/11543/2025	SHALINI PANDIT, IAS KHIROD CHANDRA MOHANTA	ADV.	//	
		VS	VS	0	
64	D-CONTC/11547/2025	SHALINI PANDIT, IAS ATC LOGISTIC CO.	ADV.	//	
		VS	VS	0	
65	D-CONTC/11572/2025	SACHIN PILLAI,MD AND CEO,HINDUJA LEYLAND FINANCE LTD.,CHENNAI BISWAJIT SATPATHY	ADV.	//	
		VS	VS	0	
66	D-CONTC/11573/2025	MIHIR PRASAD MOHANTY,MD,OSCMF,BBSR PRATAP CHANDRA BISWAL	BAIDHAR SAHOO	//	
		VS	VS	0	
67	D-CONTC/11577/2025	MIHIR PRASAD MOHANTY,MD,OSCMF,BBSR SUSIL KUMAR BISWAL	BAIDHAR SAHOO	//	
		VS	VS	0	
68	D-CONTC/11578/2025	MIHIR PRASAD MOHANTY,MD,OSCMF,BBSR JAGABANDHU PRADHAN	BAIDHAR SAHOO	//	
		VS	VS	0	

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		MIHIR PRASAD MOHANTY,MD,OSCMF,BBSR		//	
69	D-CONTC/11589/2025	DEBARAJ SAHU	BAIDHAR SAHOO	//	
		VS	VS	()	
		MIHIR PRASAD MOHANTY,MD,OSCMF,BBSR		//	
70	D-CONTC/11591/2025	NIRANJAN JENA	BAIDHAR SAHOO	//	
		VS	VS	()	
		MIHIR PRASAD MOHANTY,MD,OSCMF,BBSR		//	
71	D-CONTC/11597/2025	SANTOSH KUMAR RAY	BAIDHAR SAHOO	//	
		VS	VS	()	
		MIHIR PRASAD MOHANTY,MD,OSCMF,BBSR		//	
72	D-CONTC/11601/2025	SASMITA DAS	ADV.	//	
		VS	VS	()	
		SHALINI PANDIT,SECRETARY,SCHOOL AND MASS EDUCATION DEPARTMENT,BBSR		//	
73	D-CONTC/11604/2025	MARKANDA SETH	ADV.	//	
		VS	VS	()	
		DEORANJAN KUMAR SINGH,IAS		//	
74	D-CONTR/8709/2025	JAGADISH KUMAR MUNI	ADV.	//0	
		VS	VS	()	
		SATYABRATA SAHU,IAS		//	
75	D-CRLA/8637/2025	SANTOSH KUMAR PATRA	BIREN SANKAR TRIPATHY	VIGILANCE PS (BERHAMPUR) /38 /2008	
		VS	VS	()	
		STATE OF ORISSA		//	
76	D-CRLA/8644/2025	ANGADA ROUTA	SWAGAT KUMAR SAHU	BADAGADA /226 /2017	AOR20220004593C202500019
		VS	VS	()	
		STATE OF ODISHA		//	
77	D-CRLA/8663/2025	SUKANTA MALLICK	GAGAN BIHARI SINGH	SALIPUR /177 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
78	D-CRLA/8718/2025	UMESH CHANDRA SWAIN	BHABANI SAMAL	BHUBANESWAR VIGILANCE /33 /2006	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
79	D-CRLA/8719/2025	LINGARAJ PATRA	BHABANI SAMAL	BHUBANESWAR VIGILANCE /33 /2006	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	

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80	D-CRLMC/8617/2025	NAROTTAM MALLIK VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	// () //	AOR20220000053C202500016
81	D-CRLMC/8635/2025	PARAMANANDA BEHERA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	DHENKANAL TOWN /190 /2015 () //	
82	D-CRLMC/8646/2025	KASINATH UPADHAYA VS STATE OF ODISHA	NISHIKANTA MISHRA VS	BALIANTA P.S. /400 /2024 () //	
83	D-CRLMC/8650/2025	SANAT NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	HARABHANGA /46 /2024 () //	
84	D-CRLMC/8662/2025	BASUDEV PARIDA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	//0 () //	
85	D-CRLMC/8669/2025	JAYANTA JENA @ JAYANTA KUMAR JENA VS STATE OF ODISHA	BHABANI SHANKAR DAS VS	BHADRAK RURAL /384 /2020 () //	AOR20220001586C202500026
86	D-CRLMC/8671/2025	ARUN KUMBHAR VS STATE OF ODISHA	SK. ZAFARULLA VS	BOUDH /223 /2013 () //	
87	D-CRLMC/8679/2025	TANGUDU SANDEEP VS TANGUDU CHAITANYA	SOUMYA MISHRA VS	//0 () //	
88	D-CRLMC/8688/2025	HARISH CHANDRA GARNAIK VS STATE OF ODISHA	DEBASISH SAMAL VS	SAMBALPUR SADAR /117 /2021 () //	
89	D-CRLMC/8696/2025	PRASANTA KUMAR SETHY VS SUMITRA SETHI	ANSUMAN BHUYAN VS	//0 () //	
90	D-CRLMC/8701/2025	RAJIV GAREWAL @ BISHAL SAHU VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	UDITNAGAR /23 /2022 () //	
91	D-CRLMC/8711/2025	G.KALYANA RAO	DEVASHIS PANDA	BHARATPUR PS /111 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/8731/2025	SRIKANTA JENA@KALIA	SIDHARTHA DAS	MANIABANDHA /75 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/8732/2025	SRIKANTA JENA@KALIA	SIDHARTHA DAS	MANIABANDHA /74 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMP/8623/2025	DAYANIDHI NAYAK	GIRIDHARI SINGH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMP/8633/2025	SUKANTA SAHU	SANJAY KUMAR PRADHAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMP/8636/2025	NALINI BIHARI PATTANAIK	TRILOCHAN PANIGRAHI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMP/8641/2025	USHARANI PANDA	NISHIKANT MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMP/8655/2025	DHIRENDRA KUMAR BARIK	PRADEEP KUMAR DAS	/ /	AOR20220001207C202500037
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMP/8660/2025	SUJATA SAHOO	BISWARANJAN DALAI	CYBER CRIME AND ECONOMIC OFFENCES, AOR20240001207C202500037	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMP/8682/2025	JHUNA DASH	MANAS KUMAR CHAND	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMP/8714/2025	MAMATANJALI MISHRA	AKSHYA KUMAR BISWAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLREV/8621/2025	MD.SABIR KHAN	BIPLABA P.B. BAHALI	KEONJHAR TOWN /158 /2023	
		VS	VS	()	

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103	D-CRLREV/8632/2025	STATE OF ODISHA BASANTA KUMAR ROUT VS	AKSHAYA KUMAR PANDEY VS	// PATKURA /53 /2013 ()	
104	D-CRLREV/8698/2025	STATE OF ODISHA PABITRA BHATRA VS	TUKUNA KUMAR MISHRA VS	// UMERKOTE /8 /2025 ()	
105	D-CRP/11497/2025	STATE OF ODISHA HRUSHI CHANDRA NAIK VS	RABINDRA KUMAR SAHOO VS	// // ()	
106	D-FAO/11545/2025	APARTI SAHU (DEAD) SUSHIL KUMAR PARDHIA VS	SUKANTA KUMAR MISHRA VS	// // ()	
107	D-FAO/11559/2025	STATE OF ODISHA SAROJINI RAY VS	SANGRAM JENA VS	// // ()	
108	D-FAO/11595/2025	STATE OF ODISHA D.M., UNITED INDIA INSURANCE CO. LTD., KHURDA VS	RAMESH CHANDRA SAHOO 1 VS	// // ()	
109	D-GCRLA/8733/2025	SUKADEV BEHERA STATE OF ORISSA VS	ADDL. STANDING COUNSEL VS	// // ()	BORIGUMMA /1 /2016
110	D-MACA/11468/2025	GOBINDA HARIJAN BIJAYALAXMI DAS VS	PRADEEP KUMAR MISHRA VS	// // ()	
111	D-MACA/11481/2025	RAJESH KUMAR PRADHAN HADIBANDHU PATRA VS	PRADEEP KUMAR MISHRA VS	// // ()	
112	D-MACA/11482/2025	NIRANJAN PATRA E.KALI AMA VS	PRADEEP KUMAR MISHRA VS	// // ()	
113	D-MACA/11483/2025	S.RAMESH CHANDRA SENAPATI TAILAKHA SAMAL VS	PRADEEP KUMAR MISHRA VS	// // ()	
		M/S. BADRINARAYAN TRANSPORT, ANGUL		//	

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114	D-MACA/11491/2025	BHARATI @ BHARATI MAHANAND VS UMESH CHOWDHURY	PARTHA SARATHI NAYAK VS	// 0 //	
115	D-MACA/11492/2025	RANJITA SAHU@RANJITA PRADHAN VS MANOJ KUMAR SAHU	SRINIBAS MOHANTY VS	// 0 //	
116	D-MACA/11535/2025	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. VS AKSHAYA KUMAR SAHOO	ANIL KUMAR DASH VS	// 0 //	
117	D-MACA/11536/2025	M/S. ICICI LOMBARD GENERAL INSURANCE CO.LTD. VS KAILASH CHANDRA SAMAL	ANIL KUMAR DASH VS	// 0 //	
118	D-MACA/11544/2025	M/S. ICICI LOMBARD GENERAL INSURANCE CO.LTD. VS NILACHAL DUBE	ANIL KUMAR DASH VS	// 0 //	
119	D-MACA/11550/2025	ORIENTAL INSURANCE CO. LTD., BOLANGIR VS LALMOHAN @ LALMAN MAJHI	SOMNATH ROY VS	// 0 //	
120	D-MACA/11553/2025	NAGMATUN BEGUM@CHULBALI VS PRASANTA KUMAR NAYAK	KAPILA CHARAN NAYAK VS	// 0 //	
121	D-MACA/11555/2025	SK.TAMA VS PRASANTA KUMAR NAYAK	KAPILA CHARAN NAYAK VS	// 0 //	
122	D-MACA/11581/2025	M/S. ORIENTAL INSURANCE CO. LTD., SAMBALPUR VS KHOLANA SETHY	AMIT KUMAR NATH VS	// 0 //	
123	D-MATA/11546/2025	MITRABHANU MISHRA VS RAJESWARI PANDA	SURJYA RANJAN ROUL VS	// 0 //	
124	D-MATA/11588/2025	JYOTIPRIYA SAHOO VS GURUPRASAD PARIDA	BISHNU PRASAD PRADHAN VS	// 0 //	
125	D-RPFAM/11515/2025	SHYAMSUNDAR NAIK	RANJIT MOHANTY	//	

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		VS	VS	()	
		SUSAMA NAIK		//	
126	D-RPFAM/11627/2025	AMIT KUMAR DAS @ AMIT DAS	SUJATA JENA	//	
		VS	VS	()	
		AMITA DAS		//	
127	D-RVWPET/11548/2025	M/S. KHANNA ENGINEERING, ROURKELA	CHITTA RANAJAN DAS	//	
		VS	VS	()	
		COMMISSIONER OF CT AND GST, CUTTACK		//	
128	D-TRP(C)/11496/2025	KABITA NALLA	PRASANNA KUMAR MISHRA	//	
		VS	VS	()	
		NILAKANTA NALLA		//	
129	D-TRP(C)/11498/2025	SUBHASMITA SAHOO	SAMARENDRA MOHANTY	//	
		VS	VS	()	
		ABINASH NAYAK		//	
130	D-TRP(C)/11562/2025	SUBHALAXMI PRADHAN	MD FAYAZ	//	
		VS	VS	()	
		KUMAR AVINASH		//	
131	D-WA/11461/2025	STATE OF ODISHA	SATYABRATA MOHANTY, A.G.A.	//	LOD20240000200C202500140
		VS	VS	()	
		SRINIBASH PUROHIT		//	
132	D-WA/11462/2025	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	//	LOD20240000172C202500143
		VS	VS	()	
		PRAKASH CHANDRA JENA		//	
133	D-WA/11463/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//	LOD20240000200C202500141
		VS	VS	()	
		PUSPANJALI SAMANTARAY		//	
134	D-WA/11464/2025	STATE OF ODISHA	BIMBISAR DASH, A.G.A.	//	LOD20240000194C202500144
		VS	VS	()	
		SUJATA DAS		//	
135	D-WA/11494/2025	STATE OF ODISHA	MANASH RANJAN MOHANTY, A.G.A.	//	LOD20240000200C202500142
		VS	VS	()	
		PRASAN KUMAR MAHARANA		//	
136	D-WA/11495/2025	COMMISSIONER-CUM-SECY, HIGHER EDU DEPTT	CHANDRAKANTA PRADHAN, A.G.A.	//	LOD20240000194C202500145
		VS	VS	()	

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137	D-WA/11504/2025	SOUBHAGYA LAXMI SAHOO STATE OF ODISHA VS	AISHWARYA DASH, A.S.C. VS	// // ()	LOD20240000172C202500144
138	D-WA/11510/2025	BIBEKANANDA AGASTY STATE OF ODISHA VS	SACHIDANANDA NAYAK,A.S.C VS	// // ()	LOD20240000200C202500143
139	D-WA/11530/2025	GAGAN BIHARI SAHOO UNION OF INDIA VS	SANTOSH KUMAR SAMANTARAY,C.G.C VS	// // ()	AOR20220001336C202500004
140	D-WA/11531/2025	DHRUBA CHARAN BEHERA STATE OF ODISHA VS	CHANDRAKANTA PRADHAN,A.G.A VS	// // ()	LOD20240000200C202500144
141	D-WA/11533/2025	MALAYA KUMURA STATE OF ODISHA VS	UMESH CHANDRA BEHURA,A.G.A VS	// // ()	LOD20240000194C202500146
142	D-WA/11549/2025	KABITA MANJARI MOHANTA BRUNDBAN PATRA VS	SUVASHISH PATTANAİK VS	// // ()	
143	D-WA/11625/2025	STATE OF ODISHA NATIONAL COOPERATIVE UNION OF INDIA, NEW DELHI VS	DEBAPATI SMRUTI MOHANTY VS	// // ()	
144	D-WP(C)/11465/2025	PURNA CHANDRA KAR HEMANT AGRAWAL AND CO VS	SUBHAM AGRAWAL VS	// // ()	AOR20220001380C202500014
145	D-WP(C)/11466/2025	STATE OF ODISHA HEMANT AGRAWAL AND CO VS	SUBHAM AGRAWAL VS	// // ()	AOR20220001380C202500015
146	D-WP(C)/11467/2025	STATE OF ODISHA HEMANT AGRAWAL AND CO VS	SUBHAM AGRAWAL VS	// // ()	AOR20220001380C202500019
147	D-WP(C)/11469/2025 WP(C)/8236/2025	STATE OF ODISHA M/S BHARAT MOTORS LTD VS THE COMMISSIONER OF SALES TAX ODISHA	BHABANI PRASAD MOHANTY VS VS	// // () // ()	

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148	D-WP(C)/11473/2025	SHASHI RAM MANGARAJ VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //	AOR20220001380C202500018
149	D-WP(C)/11474/2025	JHADESWAR MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
150	D-WP(C)/11475/2025 WP(C)/8262/2025	DILIP KUMAR SAHOO VS INDIAN BANK, ZONAL OFFICE, BBSR	UMA CHARAN MISHRA VS	// 0 //	
151	D-WP(C)/11476/2025	SHASHI RAM MANGARAJ VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //	AOR20220001380C202500017
152	D-WP(C)/11477/2025 WP(C)/8239/2025	M/S SHREE BHARAT MOTORS LTD VS THE COMMISSIONER OF SALES TAX , ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //	
153	D-WP(C)/11478/2025	HEMANT AGRAWAL AND CO VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //	AOR20220001380C202500016
154	D-WP(C)/11479/2025	SARATA KUMAR SAHOO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
155	D-WP(C)/11480/2025 WP(C)/8264/2025	BIJAY KUMAR JENA VS INDIAN BANK, ZONAL OFFICE, BBSR	UMA CHARAN MISHRA VS	// 0 //	
156	D-WP(C)/11484/2025	LOKANATH SAHOO VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
157	D-WP(C)/11485/2025	SANTOSH KUMAR MAHABHOI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
158	D-WP(C)/11486/2025	TRINATH BISWAL VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
159	D-WP(C)/11487/2025	SWARANALATA SAMAL	PRAKASH CHANDRA DASH	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-WP(C)/11488/2025	PRASANTA KUMAR MAHARATHY	AMITABH MISHRA	//	
	WP(C)/8219/2025	VS	VS	()	
		STATE OF ODISHA		//	
161	D-WP(C)/11490/2025	DHIRENDRA KUMAR SAHOO	BIPLABA P.B. BAHALI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-WP(C)/11499/2025	M/S. KRISHNA BUILD TECH, BBSR	CHITTA RANAJAN DAS	//	
		VS	VS	()	
		THE COMMISSIONER CT AND GST, BANIJYAKAR BHAWAN, CUTTACK		//	
163	D-WP(C)/11500/2025	ODISHA GRAMYA BANK, GURUDIJHATIA BRANCH, HEMANT KUMAR MOHANTA	HEMANT KUMAR MOHANTA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-WP(C)/11501/2025	SUNANDA DAS	DURGESH NARAYAN RATH	//	AOR20220001583C202500009
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-WP(C)/11502/2025	JYOTSNARANI MOHANTY	DURGESH NARAYAN RATH	//	AOR20220001583C202500008
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-WP(C)/11503/2025	SAROJ KUMAR TUNGA	DUSHMANTA KUMAR BISWAL	//	AOR20220001297C202500080
	WP(C)/8266/2025	VS	VS	()	
		STATE OF ODISHA		//	
167	D-WP(C)/11505/2025	M/S. SUKHYAT ESTATES AND CONSTRUCTIONS PRIVATE LIMITED, BBSR	CHITTA RANAJAN DAS	//	
		VS	VS	()	
		CHIEF COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, CENTRAL REVENUE BUILDING, BBSR		//	
168	D-WP(C)/11506/2025	RATNAMANI MOHANTY	DURGESH NARAYAN RATH	//	AOR20220001583C202500004
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-WP(C)/11507/2025	DILLIP KUMAR JENA	SAMARENDRA BEURA	//	AOR20220001771C202500007
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-WP(C)/11508/2025	MRUTYUNJAYA BEHERA	DURGESH NARAYAN RATH	//	AOR20220001583C202500005
		VS	VS	()	

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171	D-WP(C)/11509/2025	STATE OF ODISHA KUNA KUMARI SWAIN VS	DURGESH NARAYAN RATH VS	// // ()	AOR20220001583C202500007
172	D-WP(C)/11512/2025	STATE OF ODISHA NIRANJAN NAYAK VS	PRAVASH CHANDRA JENA VS	// // ()	
173	D-WP(C)/11513/2025	STATE OF ODISHA SIDDHARTHA SANKAR PANDA VS	ARUN KUMAR PATRA VS	// // ()	
174	D-WP(C)/11516/2025	STATE OF ODISHA JHUNILATA SATAPATHY VS	DURGESH NARAYAN RATH VS	// // ()	AOR20220001583C202500002
175	D-WP(C)/11517/2025	STATE OF ODISHA ARAKSHITA PATRA VS	DURGESH NARAYAN RATH VS	// // ()	AOR20220001583C202500006
176	D-WP(C)/11518/2025	STATE OF ODISHA BISHNU PRIYA JENA VS	DURGESH NARAYAN RATH VS	// // ()	AOR20220001583C202500003
177	D-WP(C)/11519/2025	STATE OF ODISHA BASUDEV JENA VS	SIDHESWAR MALLIK VS	// // ()	
178	D-WP(C)/11520/2025	STATE OF ODISHA RABINDRA PATAKHANDAL VS	SWAGAT KUMAR SAHU VS	// // ()	AOR20220004593C202500018
179	D-WP(C)/11521/2025	STATE OF ODISHA PARIKHITA BHOI VS	SUBASH CHANDRA PUSPALAKA VS	// // ()	
180	D-WP(C)/11523/2025	STATE OF ODISHA PARSHURAM BEURA VS	KANANBALA ROY CHOUDHURY VS	// // ()	AOR20220001523C202500026
181	D-WP(C)/11524/2025	STATE OF ODISHA KRUSHNA CHANDRA SETHI VS STATE OF ODISHA	SARAT KUMAR BEHERA VS	// // () //	AOD20250000195C202500005

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182	D-WP(C)/11525/2025	HARAPRASAD PANDA VS STATE OF ODISHA	SARAT KUMAR BEHERA VS	// 0 //	AOD20250000195C202500004
183	D-WP(C)/11527/2025	MUNANANDA MAHANTA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
184	D-WP(C)/11528/2025	PRAVANJAN BARIK VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// 0 //	
185	D-WP(C)/11529/2025	JITENDRA KUMAR BISOYI VS STATE OF ODISHA	SHAKTI DATTA TRIPATHY VS	// 0 //	
186	D-WP(C)/11538/2025	KIRTI KOUSIK PRIYADARSHI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
187	D-WP(C)/11540/2025	PRASHANTA KUMAR PATNAIK VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, BBSR	SURENDRA KUMAR DASH VS	// 0 //	
188	D-WP(C)/11542/2025	BIPRA RANJAN BEURA VS STATE OF ODISHA	ULLASH CHANDRA MOHANTY VS	// 0 //	
189	D-WP(C)/11551/2025	ROHIT ANANDA DAS VS STATE OF ODISHA	ARNAV BEHERA VS	// 0 //	
190	D-WP(C)/11552/2025	NIRADA CHANDRA BARIK VS PRINCIPAL COMMISSIONER OF INCOME TAX, BHUBANESWAR	CHITRASEN PARIDA VS	// 0 //	AOR20220001780C202500035
191	D-WP(C)/11554/2025	RAJESH KUMAR PANDA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //	
192	D-WP(C)/11556/2025	SUMITRA MATAM VS ASSISTANT SETTLEMENT OFFICER, SETTLEMENT OFFICE, JEYPORE, KORAPUT	GOPINATH MISHRA VS	// 0 //	
193	D-WP(C)/11557/2025	SUDARSAN RAJ	KOUSIK ANANDA GURU	//	

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	WP(C)/8275/2025	VS CENTRAL BANK OF INDIA	VS	0 //	
194	D-WP(C)/11558/2025	HEMANTA KUMAR MEHER	PRASANNA KUMAR PANDA	//	
	WP(C)/8268/2025	VS THE STATE OF ODISHA	VS	0 //	
195	D-WP(C)/11560/2025	ASHOK KUMAR CHINARA	GOPINATH MISHRA	//	
		VS STATE OF ODISHA	VS	0 //	
196	D-WP(C)/11561/2025	SRIKANTA KUMAR SAMAL	ULLASH CHANDRA MOHANTY	//	
		VS STATE OF ODISHA	VS	0 //	
197	D-WP(C)/11563/2025	KANHU CHARAN NAIK	ANJAN KUMAR BISWAL	//	
		VS STATE OF ODISHA	VS	0 //	
198	D-WP(C)/11564/2025	PRAKASH CHANDRA SETHI	SAIBRATA RATH	//	
		VS CHIEF GENERAL MANAGER, STATE BANK OF INDIA, BBSR CIRCLE	VS	0 //	
199	D-WP(C)/11565/2025	MANAMOHAN GOCHI	PRANAB RANJAN CHHATOI	//	
		VS STATE OF ODISHA	VS	0 //	
200	D-WP(C)/11566/2025	T.SANDEEP KUMAR DAS @ T.SANDEEP	LAMBODOR ACHARI	//	
		VS ACCOUNTANT GENERAL (A AND E) ODISHA	VS	0 //	
201	D-WP(C)/11567/2025	PURNA CHANDRA DAS	KUNAL KUMAR SWAIN	//	
		VS STATE OF ODISHA	VS	0 //	
202	D-WP(C)/11568/2025	BISWAJIT MOHAPATRA	SRIKAR KUMAR RATH	//	
		VS THE ODISHA STATE COOPERATIVE MILK PRODUCERS FEDERATION LTD., OMFED, BBSR	VS	0 //	
203	D-WP(C)/11569/2025	ASHOK KUMAR SEN	SIDHARTHA MISHRA	//	
		VS ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, BHADRAK	VS	0 //	
204	D-WP(C)/11570/2025	UNION OF INDIA	DARPANARAYAN PATTNAYAK	//	
		VS	VS	0	

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205	D-WP(C)/11571/2025	BISHNU CHARAN KISHAN SUDHIR KUMAR PANDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202500037
206	D-WP(C)/11574/2025	THE MANAGING COMMITTEE OF SARASWATIPUR FARMERS SERVICE COOPERATIVE SOCIETY LTD., PIPILI, PURI VS REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR	PRANJANA KUMAR TRIPATHY VS	// // ()	
207	D-WP(C)/11575/2025	EXECUTIVE ENGINEER (ELECT), TPWODL, SUNDERGARH VS THE APPELLATE AUTHORITY, ROURKELA, SUNDERGARH	PRANJANA KUMAR TRIPATHY VS	// // ()	
208	D-WP(C)/11576/2025	LAWRENCIA BARNADET SORENG VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// // ()	
209	D-WP(C)/11579/2025	E. RAMA RAO BEHERA VS STATE OF ODISHA	PRANOY MOHANTY VS	// // ()	
210	D-WP(C)/11580/2025	GITA MOHAPATRA VS COLLECTOR AND DIST.MAGISTRATE PURI	KAIBALYA PANDA VS	// // ()	
211	D-WP(C)/11582/2025	RUDRA PRASAD PADHI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202500036
212	D-WP(C)/11583/2025	TUSHAR MOHANTY VS PRINCIPAL COMMISSIONER OF CT AND GST ODISHA, BANIJYAKAR BHAWAN, CUTTACK	ANUP NARAYAN MOHANTY VS	// // ()	
213	D-WP(C)/11584/2025	M/S. ARNAV CONSTRUCTION VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202500033
214	D-WP(C)/11585/2025	EXECUTIVE ENGINEER TPWODL SUNDERGARH VS SANDHYARANI BARLA	PRASANTA KUMAR TRIPATHY VS	// // ()	
215	D-WP(C)/11586/2025	SUDHIR KUMAR PANDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202500040

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		VS	VS	()	
228	D-WP(C)/11607/2025	THE CHIEF COMMISSIONER OF CT AND GST , ODISHA M/S. ARNAV CONSTRUCTION	SUKANTA KUMAR DALAI	//	AOD20240000306C202500034
		VS	VS	()	
229	D-WP(C)/11608/2025	STATE OF ODISHA RAMNIWAS AGARWAL	AMIT PRASAD BOSE	//	
		VS	VS	()	
230	D-WP(C)/11609/2025	STATE OF ODISHA RAMAVATAR AGARWAL	AMIT PRASAD BOSE	//	
		VS	VS	()	
231	D-WP(C)/11610/2025	STATE OF ODISHA ALEKH MANDIR, BARAGARH	AMIT PRASAD BOSE	//	
		VS	VS	()	
232	D-WP(C)/11611/2025	STATE OF ODISHA EXECUTIVE ENGINEER (ELECT) TPWODL	PRASANTA KUMAR TRIPATHY	//	
		VS	VS	()	
233	D-WP(C)/11612/2025	THE APPELLATE AUTHORITY , OFFICE OF ADDITIONAL CHIEF ENGINEER CUM ELECTRICAL INSPECTOR SRIMAT ALEKH MANDIR, BARGARH	AMIT PRASAD BOSE	//	
		VS	VS	()	
234	D-WP(C)/11614/2025	STATE OF ODISHA M/S ASSOCIATED ENGINEERING	ASIT KUMAR DASH	//	
		VS	VS	()	
235	D-WP(C)/11615/2025	THE COMMISSIONER GST AND CENTRAL EXCISE ROURKELA SHREE KRISHNA BHANJANASHRAM DURGA PUJA MANDIR, BARAGARH	AMIT PRASAD BOSE	//	
		VS	VS	()	
236	D-WP(C)/11616/2025	STATE OF ODISHA ALEKH MANDIR, BARGARH	AMIT PRASAD BOSE	//	
		VS	VS	()	
237	D-WP(C)/11617/2025	STATE OF ODISHA EXECUTIVE ENGINEER (ELECT) TPWODL	PRASANTA KUMAR TRIPATHY	//	
		VS	VS	()	
238	D-WP(C)/11618/2025	THE APPELLATE AUTHORITY OFFICE OF ADDITIONAL CHIEF ENGINEER CUM ELECTRICAL/INSPECTOR , ROURKELA NIRAJ KUMAR KANSAL	AMIT PRASAD BOSE	//	
		VS	VS	()	

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239	D-WP(C)/11619/2025	STATE OF ODISHA AJIT PRASAD BHOI VS	AMIYA KUMAR CHHATOI VS	// // ()	
240	D-WP(C)/11620/2025	STATE OF ODISHA ANANTA NAYAK VS	BHARAT BHUSAN ROURAY VS	// // ()	
241	D-WP(C)/11621/2025	BRANCH MANAGER OF ICICI BANK M/S. IPINIT VANASPATI LTD., CUTTACK VS	AMITABH MISHRA VS	// // ()	
242	D-WP(C)/11622/2025	THE PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR JITENDRA KUMAR SAHOO VS	JANAKI KANTA MAHAPATRA VS	// // ()	
243	D-WP(C)/11623/2025	STATE OF ODISHA M/S. MAA BSULAI WOMEN S.H.G., BHDRAK VS	KIRAN KUMAR PATEL VS	// // ()	
244	D-WP(C)/11624/2025	STATE OF ODISHA M/S MAA BASULAI WOMEN SELF HELP GROUP, BHADRAK	KIRAN KUMAR PATEL VS	// // ()	
245	D-WP(C)/11626/2025	STATE OF ODISHA M/S. RUNGTA SONS PRIVATE LTD, KOLKATA VS	RASHMI RANJAN SWAIN VS	// // ()	
246	D-WP(C)/11628/2025	STATE OF ODISHA DHIRAJ MAHANAND VS	KRISHNA CHANDRA SAHU VS	// // ()	AOD20250000180C202500006
247	D-WP(C)/11629/2025	UNION OF INDIA RAKESH KUMAR BARIKI VS	KRISHNA CHANDRA SAHU VS	// // ()	AOD20250000180C202500007
248	D-ABLAPL/8604/2025	UNION OF INDIA PABITRA BEHERA VS	DEBASIS MISHRA VS	// // ()	BALIMI /60 /2025 AOR20230001300C202500024
249	D-ABLAPL/8605/2025	STATE OF ODISHA TILOTTAMA CHAMPATI VS	KALU CHARAN SWAIN VS	// // ()	ITAMATI /21 /2025 AOR20220002157C202500005
		STATE OF ODISHA		//	

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250	D-ABLAPL/8606/2025	BABINA PARIDA VS STATE OF ODISHA	DEBASIS MISHRA VS	BALIMI /60 /2025 () //	AOR20230001300C202500019
251	D-ABLAPL/8607/2025	LUCKY SUNYANI VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH TOWN /77 /2025 () //	AOR20220000246C202500016
252	D-ABLAPL/8608/2025	GANESH PRADHAN VS STATE OF ODISHA	DEBASIS MISHRA VS	BALIMI /60 /2025 () //	AOR20230001300C202500021
253	D-ABLAPL/8609/2025	BIJAY LAXMI PRADHAN VS STATE OF ODISHA	DEBASIS MISHRA VS	BALIMI /60 /2025 () //	AOR20230001300C202500017
254	D-ABLAPL/8610/2025	SAMBIT KUMAR SAHOO VS STATE OF ODISHA	DEBASIS MISHRA VS	BALIMI /60 /2025 () //	AOR20230001300C202500022
255	D-ABLAPL/8611/2025	ISWARI DIARI VS STATE OF ODISHA	M BALAJI RAO VS	BOIPARIGUDA /72 /2024 () //	AOR20220004456C202500004
256	D-ABLAPL/8613/2025	BIPAN @ BIPAN KUMAR SAHOO VS STATE OF ODISHA	DEBASIS MISHRA VS	BALIMI /60 /2025 () //	AOR20230001300C202500020
257	D-ABLAPL/8615/2025	MAHADEB MUDULI VS STATE OF ODISHA(VIG.)	M. BALAJI RAO VS	KORAPUT VIGILANCE /10 /2025 () //	AOR20220004456C202500003
258	D-ABLAPL/8616/2025	BIJAY KUMAR NAIK VS STATE OF ODISHA	DEBASIS MISHRA VS	BALIMI /60 /2025 () //	AOR20230001300C202500023
259	D-ABLAPL/8618/2025	BIKRAM DHAL VS STATE OF ODISHA	SK. ZAFARULLA VS	SECTOR-19 /40 /2025 () //	
260	D-ABLAPL/8620/2025	BIKESHANA BHINA @ BHOINA VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /357 /2024 () //	
261	D-ABLAPL/8624/2025	MANOJ KUMAR SAHU	BISWABARA DASH	PATTAPUR (ASKA) /127 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :20/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-ABLAPL/8625/2025	PRASHANTA SAHU	BISWABARA DASH	PATTAPUR (ASKA) /127 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-ABLAPL/8634/2025	SUBRAT PALAURI @ SUBRAT KUMAR PALAURI	KARUNAKAR GAYA	ASTARANGA /37 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-ABLAPL/8638/2025	NABIN KUMAR BARIK	ALOK KUMAR PANDA	CHAMPUA /47 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-ABLAPL/8640/2025	AMIT PRASAD	SAROJ KUMAR PADHI	PANDAPADA /42 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-ABLAPL/8643/2025	JAYKRUSHNA SINGH @ JATA	KULDEEP MOHANTY	OUPADA /51 /2017	AOD20240000012C202500054
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-ABLAPL/8645/2025	NITYANANDA MALLICK @ SHIBA MALLICK	ARJUNA CHARANA BEHERA	TANGI /74 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-ABLAPL/8648/2025	NITYANANDA MALLICK @ SHIBA MALLICK	ARJUNA CHARANA BEHERA	TANGI /73 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/8652/2025	BASANTA SAHOO	PRASANT KUMAR BARIK	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-ABLAPL/8653/2025	CHITTA RANJAN NAYAK	ASWINI KUMAR MISHRA (3)	ITAMATI /72 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ABLAPL/8664/2025	SANDHYA RANI BEHERA	DHANANJAYA MUND	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/8668/2025	MURALIDHAR MUKHI @ BUDHA	JAGANNATH BHUYAN	PHULBANI SADAR /52 /2025	
		VS	VS	()	

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FILING REPORT AS ON :20/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/8670/2025	STATE OF ODISHA JAGADISH @ JAGDISH BADAPANDA VS	SANJIB KUMAR BHANJADEO VS	// JANKIA P.S. /74 /2025 ()	
274	D-ABLAPL/8674/2025	STATE OF ODISHA SK. AISAN @ AHSAN VS	AMULYA RATNA PANDA VS	// BALASORE SADAR /516 /2024 ()	
275	D-ABLAPL/8676/2025	STATE OF ODISHA CHIRANJIT SARKAR VS	SANGRAM KESHARI ROUT VS	// KALIMELA /107 /2024 ()	
276	D-ABLAPL/8683/2025 ABLAPL/3178/2025	STATE OF ODISHA SADANANDA BEHERA @ SADANANDA DAS VS	BIJAY KUMAR BEHERA VS	// KHANDAGIRI P.S. /117 /2025 ()	
277	D-ABLAPL/8685/2025	STATE OF ODISHA SASHIKANT @ LITAN NAYAK VS	MANAS KUMAR CHAND VS	// AUL /129 /2025 ()	
278	D-ABLAPL/8687/2025	STATE OF ODISHA JITENDRA SHARMA VS	SUBODH KUMAR MOHANTY VS	// ORIENT /40 /2025 ()	
279	D-ABLAPL/8690/2025	STATE OF ODISHA ANIL KUMAR MOHAPATRA VS	RAKESH BEHERA VS	// KAMAKHYANAGAR /120 /2025 ()	
280	D-ABLAPL/8691/2025	STATE OF ODISHA RABINARAYAN MAJHI @ TIKU VS	JAYANTA KUMAR MAJHI VS	// //0 ()	
281	D-ABLAPL/8693/2025	STATE OF ODISHA ANIL KUMAR NAIK @ ANIL KUMAR NAYAK VS	DUSHMANTA KUMAR BISWAL VS	// PURI TOWN /98 /2025 ()	AOD20220004020C202500003
282	D-ABLAPL/8694/2025	STATE OF ODISHA KUSHA DAS VS	DUSHMANTA KUMAR BISWAL VS	// KUMBHARAPARA /99 /2025 ()	AOD20220004020C202500004
283	D-ABLAPL/8697/2025	STATE OF ODISHA CHITTA RANJAN MALLICK VS	LINGARAJ MOHANTY VS	// BALIPATNA /118 /2025 ()	AOD20240000806C202500011
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/8700/2025	YASHUB MAHAMMAD VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	HINDOL /22 /2025 () //	
285	D-ABLAPL/8703/2025	MANOJ PATRA @ MANU PATRA VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /49 /2025 () //	
286	D-ABLAPL/8704/2025	ANIL NAYAK @ ANIL KUMAR NAYAK VS STATE OF ODISHA	BIRAJA PRASAD TRIPATHY VS	BHARATPUR PS /47 /2025 () //	
287	D-ABLAPL/8705/2025	SATRUGHANA JENA VS STATE OF ODISHA	PRABIR KUMAR RAY VS	DHARMASALA /142 /2025 () //	AOR20230000820C202500009
288	D-ABLAPL/8706/2025	SAMBIT KUMAR SUNDARAY @ SITU SUNDARAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /37 /2025 () //	
289	D-ABLAPL/8707/2025	AKASH KUMAR BISWAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /48 /2025 () //	
290	D-ABLAPL/8708/2025	MALLIK GULFAM VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PURUNABAZAR /57 /2025 () //	
291	D-ABLAPL/8712/2025	KALANDI BEHERA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	PARADEEP MODEL /45 /2025 () //	
292	D-ABLAPL/8715/2025	SONA @ SONA MANDAL VS STATE OF ODISHA	SATYA SHIVA DASH VS	UMERKOTE /94 /2021 () //	
293	D-ABLAPL/8716/2025	NANDA @ RAMESH SETHY VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	BARI RAMACHANDRAPUR /144 /2024 () //	AOR20220000053C202500017
294	D-ABLAPL/8717/2025	BIBEKANDA @ TIAN MALLIK VS STATE OF ODISHA	ASISH KUMAR RAY VS	BARI RAMACHANDRAPUR /586 /2024 () //	AOD20230000467C202500009
295	D-ABLAPL/8721/2025	BHARAT KUMAR DAS @ BHARAT DAS	GANGADHAR SAMAL	AUL /92 /2025	

ORISSA HIGH COURT**FILING REPORT AS ON :20/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/8722/2025	SUKANTI SENAPATI	BIBEKANANDA MAHAPATRA	KOREI /5 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/8723/2025	KANHU CHARAN BEHERA	DEBASNAN DAS	CUTTACK SADAR /190 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/8727/2025	AMIT KUMAR NAYAK	GYANA RANJAN DHAL	BHARATPUR PS /112 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/8728/2025	MANOJA MISHRA	PRATYASISH MOHANTY	CDA-II /1 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/8730/2025	CHITARANJAN NAYAK	AMITAV TRIPATHY	NAYAGARH /106 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :20/03/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-COPET/63/2012 COPET/63/2012	AMRITESH INDUSTRIES MP	M/S.SOURENDRA ROUTRAY, M/S ATUL TRIPATHY, A.SAHOO	2/2025
2	D-CRP/11497/2025 CRP/ /	HRUSHI CHANDRA NAIK MP	RABINDRA KUMAR SAHOO	25/2025
3	D-RFA/10704/2025 RFA/ /	BASANTA KUMAR TRIPATHY MP	PRABHAT KUMAR DASH	43/2025
4	D-TRP(C)/11496/2025 TRP(C)/ /	KABITA NALLA MP	PRASANNA KUMAR MISHRA	79/2025
5	D-TRP(C)/11498/2025 TRP(C)/ /	SUBHASHMITA SAHOO MP	SAMARENDRA MOHANTY	80/2025
6	D-TRP(C)/4494/2025 TRP(C)/32/2025	NIKITA PRADHAN MP	BIJAYA KUMAR RAGADA	81/2025
7	D-TRP(C)/11562/2025 TRP(C)/ /	SUBHALAXMI PRADHAN MP	MD FAYAZ	82/2025
8	D-CONTC/26835/2024 CONTC/5040/2024	SUSHANTA KUMAR PANDA MP	ADV	127/2025
9	D-CONTC/26842/2024 CONTC/4962/2024	SIMANTA PRDHAN MP	SATYAJIT BEHERA	128/2025
10	D-CONTC/26840/2024 CONTC/5014/2024	KUBER CHANDRA GOPAL MP	ADV	129/2025
11	D-CONTC/26931/2024 CONTC/4963/2024	GANGADHAR DAS MP	SATYAJIT BEHERA	130/2025
12	D-RPFAM/11627/2025 RPFAM/ /	AMIT KUMAR DAS @ AMIT DAS MP	SUJATA JENA	141/2025
13	D-RPFAM/11627/2025 RPFAM/ /	AMIT KUMAR DAS @ AMIT DAS MP	SUJATA JENA	142/2025
14	D-CMAPL/10938/2025 CMAPL/95/2025	SUSANTA KUMAR MUKHERJEE MP	RAMAKANTA SARANGI	167/2025
15	D-CMAPL/11630/2025 CMAPL/ /	KAILASH BEHERA MP	SIDDHARTH PRASAD MISHRA	168/2025
16	D-CMAPL/11630/2025 CMAPL/ /	KAILASH BEHERA MP	SIDDHARTH PRASAD MISHRA	169/2025
17	D-FAO/5811/2025 FAO/113/2025	NATIONAL INSURANCE CO.LTD.,CUTTACK MP	KAHITOSH SINHA	202/2025
18	D-FAO/11545/2025 FAO/ /	SUSHIL KUMAR PARDHIA MP	SUKANTA KUMAR MISHRA	203/2025
19	D-FAO/8818/2025 FAO/ /	R.M.,M/S ORIENTAL INSURANCE CO. LTD. MP	HIMBALA PATI	204/2025
20	D-FAO/11559/2025 FAO/ /	SAROJINI RAY MP	SANGRAM JENA	205/2025
21	D-FAO/11559/2025 FAO/ /	SAROJINI RAY MP	SANGRAM JENA	206/2025
22	D-FAO/7951/2025 FAO/ /	D.M.,UNITED INDIA ISURANCE CO. LTD.,CUTTACK MP	ANIL KUMAR CHANDRA SAHOO I	207/2025
23	D-FAO/11595/2025 FAO/ /	D.M., UNITED INDIA INSURANCE CO. LTD. MP	ANIL KUMAR CHANDRA SAHOO I	208/2025
24	D-CRLREV/8621/2025 CRLREV/ /	MD.SABIR KHAN MP	BIPLABA P.B. BAHALI	243/2025
25	D-CRLREV/8632/2025 CRLREV/ /	BASANTA KUMAR ROUT MP	AKSHAYA KUMAR PANDEY	244/2025
26	D-CRLREV/7317/2025	KHAGESWAR @ KHAGA JENA	PRAVAT KUMAR DAS	

	CRLREV/ /	MP		245/2025
27	D-BLAPL/8612/2025	DAMODAR BEJ	DEVASHIS PANDA	
	BLAPL/ /	MP		386/2025
28	D-BLAPL/21877/2024	RAGHUNATHA KHOSLA	PVS NANAJI ACHARY	
	BLAPL/7716/2024	MP		387/2025
29	D-BLAPL/4691/2025	JAYSING @ JAYADEV BEHERA		
	BLAPL/1866/2025	MP		388/2025
30	D-BLAPL/3972/2025	JAYA GHADEI		
	BLAPL/1513/2025	MP		389/2025
31	D-RSA/4063/2024	SARASWATI PANDA	HEMANT KUMAR PANDA	
	RSA/10/2024	MP		429/2025
32	D-RSA/9632/2025	KRUPASINDHU JENA	TAPAN KUMAR MOHANTY	
	RSA/ /	MP		431/2025
33	D-CMP/11470/2025	GENERAL MANAGER, EAST COAST RAILWAY, Bhubaneswar	MANJUNATHA SAMANTARAY,C.G.C	
	CMP/ /	MP		460/2025
34	D-CMP/4941/2025	MINATI PRAVA JENA	AKSHAYA KUMAR MOHAPATRA	
	CMP/384/2025	MP		461/2025
35	D-CMP/11526/2025	DURGA CHARAN MANGARAJ	RAMDAS ACHARY	
	CMP/ /	MP		462/2025
36	D-CMP/870/2023	KORADA BHARATI	BIBEKANANDA BHUYAN	
	CMP/870/2023	MP		463/2025
37	D-CMP/54717/2024	ANUSAYA SAHU	DAYANANDA MOHAPATRA	
	CMP/6/2025	MP		464/2025
38	D-CMP/49613/2024	ANUSAYA SAHU	DAYANANDA MOHAPATRA	
	CMP/1385/2024	MP		465/2025
39	D-CMP/11613/2025	PRATAP PUJHARI	JIBAN RANJAN DASH	
	CMP/ /	MP		466/2025
40	D-ABLAPL/10554/2024	PRAKAS MALLIK	SANTOSH KUMAR MOHANTY	
	ABLAPL/3901/2024	MP		700/2025
41	D-ABLAPL/241/2025	PRIYABRATA BEHERA		
	ABLAPL/139/2025	MP		701/2025
42	D-ABLAPL/4868/2025	SK. KALU @ SK. SAPAJUDHIN		
	ABLAPL/1866/2025	MP		702/2025
43	D-ABLAPL/33098/2024	KUNU RANA @ KUMAR RANA		
	ABLAPL/12567/2024	MP		703/2025
44	D-ABLAPL/3904/2025	JYOTI PRAKASH MUND		
	ABLAPL/1537/2025	MP		704/2025
45	D-ABLAPL/35296/2024	GULISTAN KHAN @ CHHOTU KHAN	MAHESH SETHI	
	ABLAPL/13439/2024	MP		705/2025
46	D-ABLAPL/8297/2020	SABIR @ NUR KHAN @ SADIR KHAN		
	ABLAPL/8297/2020	MP		706/2025
47	D-ABLAPL/16167/2024	RANJIT BHUTIA		
	ABLAPL/5667/2024	MP		707/2025
48	D-ABLAPL/16605/2024	RANJIT BHUTIA		
	ABLAPL/5897/2024	MP		708/2025
49	D-MACA/11468/2025	BIJAYALAXMI DAS	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		783/2025
50	D-MACA/11481/2025	HADIBANDHU PATRA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		784/2025
51	D-MACA/11482/2025	E.KALI AMA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		785/2025
52	D-MACA/11483/2025	TAILAKHA SAMAL	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		786/2025
53	D-MACA/6257/2025	THE D.M., M/S. NATIONAL INSURANCE CO. LTD, BBSR	PRADEEP KUMAR MOHANTY	
	MACA/ /	MP		787/2025
54	D-MACA/11492/2025	RANJITA SAHU@RANJITA PRADHAN	SRINIBAS MOHANTY	
	MACA/ /	MP		788/2025
55	D-MACA/11491/2025	BHARATI @ BHARATI MAHANAND	PARTHA SARATHI NAYAK	
	MACA/ /	MP		789/2025
56	D-MACA/997/2023	D.M, M/S. NATIONAL INSURANCE CO. LTD, BBSR		
	MACA/997/2023	MP		790/2025
57	D-MACA/10832/2025	D.M., M/S. ORIENTAL INSURANCE CO. LTD	MAHITOSH SINHA	
	MACA/ /	MP		791/2025

58	D-CRLMC/8635/2025 CRLMC/ /	PARAMANANDA BEHERA MP	KSHIROD KUMAR ROUT	833/2025
59	D-CRLMC/8679/2025 CRLMC/ /	TANGUDU SANDEEP MP	SOUMYA MISHRA	834/2025
60	D-CRLMC/8688/2025 CRLMC/ /	HARISH CHANDRA GARNAIK MP	DEBASISH SAMAL	835/2025
61	D-CRLMC/4893/2025 CRLMC/700/2025	SRIKANTA DAS MP		836/2025
62	D-CRLMC/8711/2025 CRLMC/ /	G.KALYANA RAO MP	DEVASHIS PANDA	837/2025
63	D-CRLMC/8731/2025 CRLMC/ /	SRIKANTA JENA@KALIA MP	SIDHARTHA DAS	838/2025
64	D-CRLMC/8732/2025 CRLMC/ /	SRIKANTA JENA@KALIA MP	SIDHARTHA DAS	839/2025
65	D-CRLA/34030/2024 CRLA/1184/2024	BIRANCHI KUMAR PANDA MP	BISWARANJAN SWAIN	864/2025
66	D-CRLA/626/2015 CRLA/626/2015	BHABINDRA DEHURY MP	M/S.M.R.MOHAPATRA	865/2025
67	D-CRLA/8637/2025 CRLA/ /	SANTOSH KUMAR PATRA MP	BIREN SANKAR TRIPATHY	866/2025
68	D-CRLA/8637/2025 CRLA/ /	SANTOSH KUMAR PATRA MP	BIREN SANKAR TRIPATHY	867/2025
69	D-CRLA/8637/2025 CRLA/ /	SANTOSH KUMAR PATRA MP	BIREN SANKAR TRIPATHY	868/2025
70	D-CRLA/8637/2025 CRLA/ /	SANTOSH KUMAR PATRA MP	BIREN SANKAR TRIPATHY	869/2025
71	D-CRLA/8644/2025 CRLA/ /	ANGADA ROUTA MP	SWAGAT KUMAR SAHU	870/2025
72	D-CRLA/8644/2025 CRLA/ /	ANGADA ROUTA MP	SWAGAT KUMAR SAHU	871/2025
73	D-CRLA/8644/2025 CRLA/ /	ANGADA ROUTA MP	SWAGAT KUMAR SAHU	872/2025
74	D-CRLA/26/2016 CRLA/26/2016	AKHAYA KUMAR SAHOO MP	LAXMI NARAYAN PATEL	873/2025
75	D-CRLA/8663/2025 CRLA/ /	SUKANTA MALLICK MP	GAGAN BIHARI SINGH	874/2025
76	D-CRLA/8663/2025 CRLA/ /	SUKANTA MALLICK MP	GAGAN BIHARI SINGH	875/2025
77	D-CRLA/8663/2025 CRLA/ /	SUKANTA MALLICK MP	GAGAN BIHARI SINGH	876/2025
78	D-CRLA/8719/2025 CRLA/ /	LINGARAJ PATRA MP	BHABANI SAMAL	877/2025
79	D-CRLA/8719/2025 CRLA/ /	LINGARAJ PATRA MP	BHABANI SAMAL	878/2025
80	D-CRLA/8719/2025 CRLA/ /	LINGARAJ PATRA MP	BHABANI SAMAL	879/2025
81	D-CRLA/8718/2025 CRLA/ /	UMESH CHANDRA SWAIN MP	BHABANI SAMAL	880/2025
82	D-CRLA/8718/2025 CRLA/ /	UMESH CHANDRA SWAIN MP	BHABANI SAMAL	881/2025
83	D-CRLA/8718/2025 CRLA/ /	UMESH CHANDRA SWAIN MP	BHABANI SAMAL	882/2025
84	D-WA/11461/2025 WA/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY, A.G.A.	1610/2025
85	D-WA/11461/2025 WA/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY, A.G.A.	1611/2025
86	D-WA/11461/2025 WA/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY, A.G.A.	1612/2025
87	D-WA/11510/2025 WA/ /	STATE OF ODISHA MP	SACHIDANANDA NAYAK,A.S.C	1613/2025
88	D-WA/11510/2025 WA/ /	STATE OF ODISHA MP	SACHIDANANDA NAYAK,A.S.C	1614/2025
89	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	

	WA/197/2024	MP		1615/2025
90	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1616/2025
91	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1617/2025
92	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1618/2025
93	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1619/2025
94	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1620/2025
95	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1621/2025
96	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1622/2025
97	D-WA/11462/2025 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	1623/2025
98	D-WA/11462/2025 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	1624/2025
99	D-WA/11530/2025 WA/ /	UNION OF INDIA MP	SANTOSH KUMAR SAMANTARAY,C.G.C	1625/2025
100	D-WA/11530/2025 WA/ /	UNION OF INDIA MP	SANTOSH KUMAR SAMANTARAY,C.G.C	1626/2025
101	D-WA/11531/2025 WA/ /	STATE OF ODISHA MP	CHANDRAKANTA PRADHAN,A.G.A	1627/2025
102	D-WA/11463/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	1628/2025
103	D-WA/11531/2025 WA/ /	STATE OF ODISHA MP	CHANDRAKANTA PRADHAN,A.G.A	1629/2025
104	D-WA/11463/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	1630/2025
105	D-WA/11549/2025 WA/ /	BRUNDABAN PATRA MP	SUVASHISH PATTANAİK	1631/2025
106	D-WA/11533/2025 WA/ /	STATE OF ODISHA MP	UMESH CHANDRA BEHURA,A.G.A	1632/2025
107	D-WA/11533/2025 WA/ /	STATE OF ODISHA MP	UMESH CHANDRA BEHURA,A.G.A	1633/2025
108	D-WA/11464/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH, A.G.A.	1634/2025
109	D-WA/11464/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH, A.G.A.	1635/2025
110	D-WA/11494/2025 WA/ /	STATE OF ODISHA MP	MANASH RANJAN MOHANTY, A.G.A.	1636/2025
111	D-WA/11494/2025 WA/ /	STATE OF ODISHA MP	MANASH RANJAN MOHANTY, A.G.A.	1637/2025
112	D-WA/11494/2025 WA/ /	STATE OF ODISHA MP	MANASH RANJAN MOHANTY, A.G.A.	1638/2025
113	D-WA/11495/2025 WA/ /	COMMISSIONER-CUM-SECY, HIGHER EDUCATION MP	CHANDRAKANTA PRADHAN, A.G.A.	1639/2025
114	D-WA/11495/2025 WA/ /	COMMISSIONER-CUM-SECY, HIGHER EDUCATION MP	CHANDRAKANTA PRADHAN, A.G.A.	1640/2025
115	D-WA/11495/2025 WA/ /	COMMISSIONER-CUM-SECY, HIGHER EDUCATION MP	CHANDRAKANTA PRADHAN, A.G.A.	1641/2025
116	D-WA/11504/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH, A.S.C.	1642/2025
117	D-WA/11504/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH, A.S.C.	1643/2025
118	D-WA/11625/2025 WA/ /	NATIONAL COOPERATIVE UNION OF INDIA MP	SAITANEWSDEBIPATI MOHANTY	1644/2025
119	D-WP(C)/10749/2025 WP(C)/7697/2025	OMM SHIVA SHAKTI WSHG,SUBRNAPUR MP	SRINIVAS MOHANTY	4724/2025
120	D-WP(C)/9041/2025 WP(C)/6993/2025	SASHIREKHA SAHOO MP	RANJAN KUMAR ROUT	4725/2025

121	D-WP(C)/11469/2025 WP(C)/8236/2025	M/S BHARAT MOTORS LTD MP	BHABANI PRASAD MOHANTY	4726/2025
122	D-WP(C)/11475/2025 WP(C)/8262/2025	DILIP KUMAR SAHOO MP	UMA CHARAN MISHRA	4727/2025
123	D-WP(C)/11477/2025 WP(C)/8239/2025	M/S SHREE BHARAT MOTORS LTD MP	BHABANI PRASAD MOHANTY	4728/2025
124	D-WP(C)/45431/2024 WP(C)/26817/2024	BRAJABANDHU JENA MP	RAMDAS ACHARY	4729/2025
125	D-WP(C)/11480/2025 WP(C)/8264/2025	BIJAY KUMAR JENA MP	UMA CHARAN MISHRA	4730/2025
126	D-WP(C)/50701/2024 WP(C)/30792/2024	ABHAYA MUDULI MP		4731/2025
127	D-WP(C)/50517/2024 WP(C)/30614/2024	DURGA CHARAN JENA MP		4732/2025
128	D-WP(C)/11473/2025 WP(C)/ /	SHASHI RAM MANGARAJ MP	SUBHAM AGRAWAL	4733/2025
129	D-WP(C)/50707/2024 WP(C)/31319/2024	MALATI PARIDA MP		4734/2025
130	D-WP(C)/50702/2024 WP(C)/30778/2024	DURYODHAN BEHERA MP		4735/2025
131	D-WP(C)/11476/2025 WP(C)/ /	SHASHI RAM MANGARAJ MP	SUBHAM AGRAWAL	4736/2025
132	D-WP(C)/11465/2025 WP(C)/ /	HEMANT AGRAWAL AND CO MP	SUBHAM AGRAWAL	4737/2025
133	D-WP(C)/50514/2024 WP(C)/31082/2024	ASHOK KUMAR ROUT MP		4738/2025
134	D-WP(C)/11488/2025 WP(C)/8219/2025	PRASANTA KUMAR MAHARATHY MP	AMITABH MISHRA	4739/2025
135	D-WP(C)/11466/2025 WP(C)/ /	HEMANT AGRAWAL AND CO MP	SUBHAM AGRAWAL	4740/2025
136	D-WP(C)/21807/2022 WP(C)/21807/2022	GITARANI BEHERA MP	BIBEKANANDA BHUYAN	4741/2025
137	D-WP(C)/2554/2022 WP(C)/2554/2022	BAIRAGI CHARAN NAYAK MP	BISWAMBAR MOHANTY	4742/2025
138	D-WP(C)/11467/2025 WP(C)/ /	HEMANT AGRAWAL AND CO MP	SUBHAM AGRAWAL	4743/2025
139	D-WP(C)/11478/2025 WP(C)/ /	HEMANT AGRAWAL AND CO MP	SUBHAM AGRAWAL	4744/2025
140	D-WP(C)/2732/2025 WP(C)/2507/2025	ARUNA KUMAR DAS MP		4745/2025
141	D-WP(C)/11499/2025 WP(C)/ /	M/S. KRISHNA BUILD TECH, BBSR MP	CHITTA RANAJAN DAS	4746/2025
142	D-WP(C)/24101/2023 WP(C)/24101/2023	KRUSHNA CHANDRA SAHU MP	RAJAKISHORE SAHOO	4747/2025
143	D-WP(C)/28880/2024 WP(C)/16763/2024	NCC-UTKAL (JV), NCC HOUSE, MADHAPUR. SUDHAKAR RAO MP		4748/2025
144	D-WP(C)/49801/2024 WP(C)/30185/2024	PURNA CHANDRA MAHANTA MP		4749/2025
145	D-WP(C)/11505/2025 WP(C)/ /	M/S. SUKHYAT ESTATES AND CONSTRUCTION, PRAMATI NAGAR, BBSR MP		4750/2025
146	D-WP(C)/11507/2025 WP(C)/ /	DILLIP KUMAR JENA MP	SAMARENDRA BEURA	4751/2025
147	D-WP(C)/11512/2025 WP(C)/ /	NIRANJAN NAYAK MP	PRAVASH CHANDRA JENA	4752/2025
148	D-WP(C)/11513/2025 WP(C)/ /	SIDDHARTHA SANKAR PANDA MP	ARUN KUMAR PATRA	4753/2025
149	D-WP(C)/11503/2025 WP(C)/8266/2025	SAROJ KUMAR TUNGA MP	DUSHMANTA KUMAR BISWAL	4754/2025
150	D-WP(C)/11521/2025 WP(C)/ /	PARIKHITA BHOI MP	SUBASH CHANDRA PUSPALAKA	4755/2025
151	D-WP(C)/11223/2015 WP(C)/11223/2015	HARBINDER SINGH DEENGRA MP		4756/2025
152	D-WP(C)/131/2023	RAM PRASAD PATNAYAK		

	WP(C)/131/2023	MP		4757/2025
153	D-WP(C)/11523/2025 WP(C)/ /	PARSHURAM BEURA MP	KANANBALA ROY CHOUDHURY	4758/2025
154	D-WP(C)/11520/2025 WP(C)/ /	RABINDRA PATAKHANDAL MP	SWAGAT KUMAR SAHU	4759/2025
155	D-WP(C)/11529/2025 WP(C)/ /	JITENDRA KUMAR BISOYI MP	SHAKTI DATTA TRIPATHY	4760/2025
156	D-WP(C)/32386/2024 WP(C)/18830/2024	SUDHANSU KUMAR MISHRA MP	SUBHRANSU BHUSAN MOHANTY	4762/2025
157	D-WP(C)/934/2018 WP(C)/934/2018	DEBI PRASAD MOHANTY MP	M/S.KALI PRASANNA MISHRA	4763/2025
158	D-WP(C)/8809/2025 WP(C)/7099/2025	RAGHUNATH JEW @ BANDHUPUR MATH, CUTTACK MP		4764/2025
159	D-WP(C)/11551/2025 WP(C)/ /	ROHIT ANANDA DAS MP	ARNAV BEHERA	4765/2025
160	D-WP(C)/35146/2023 WP(C)/35146/2023	RATIKANTA DEY MP	BANSHIDHAR BAUG	4766/2025
161	D-WP(C)/11563/2025 WP(C)/ /	KANHU CHARAN NAIK MP	ANJAN KUMAR BISWAL	4767/2025
162	D-WP(C)/11552/2025 WP(C)/ /	NIRADA CHANDRA BARIK MP	CHITRASEN PARIDA	4768/2025
163	D-WP(C)/11567/2025 WP(C)/ /	PURNA CHANDRA DAS MP	KUNAL KUMAR SWAIN	4769/2025
164	D-WP(C)/11568/2025 WP(C)/ /	BISWAJIT MOHAPATRA MP	SRIKAR KUMAR RATH	4770/2025
165	D-WP(C)/11571/2025 WP(C)/ /	SUDHIR KUMAR PANDA MP	SUKANTA KUMAR DALAI	4771/2025
166	D-WP(C)/11575/2025 WP(C)/ /	EXECUTIVE ENGINEER (ELECT), TPWODL, BARGARH MP	PRASANTA KUMAR TRIPATHY	4772/2025
167	D-WP(C)/20115/2016 WP(C)/20115/2016	SHREE BHARAT MOTORS LTD. MP	M/S.M.R.MISHRA	4773/2025
168	D-WP(C)/20116/2016 WP(C)/20116/2016	BHARAT MOTORS LTD. MP	M/S.M.R.MISHRA	4774/2025
169	D-WP(C)/11583/2025 WP(C)/ /	TUSHAR MOHANTY MP	ANUP NARAYAN MOHANTY	4775/2025
170	D-WP(C)/11585/2025 WP(C)/ /	EXECUTIVE ENGINEER TPWODL SUNDERGARH MP	PRASANTA KUMAR TRIPATHY	4776/2025
171	D-WP(C)/10445/2025 WP(C)/7597/2025	SUBHASHREE BEHERA MP	AMITAV DAS	4777/2025
172	D-WP(C)/11592/2025 WP(C)/ /	SUNITA SAHU MP	KHAN MAHMOODUL HASAN NIAMATI	4778/2025
173	D-WP(C)/11594/2025 WP(C)/ /	EXECUTIVE ENGINEER (ELECT.), TPWODL, BARGARH MP	PRASANTA KUMAR TRIPATHY	4779/2025
174	D-WP(C)/11598/2025 WP(C)/ /	SANJAY SAWDIA MP	AMIT PRASAD BOSE	4780/2025
175	D-WP(C)/53488/2024 WP(C)/32551/2024	RATNAKARA THELA MP	SUBHADUTTA ROUSTRAY	4781/2025
176	D-WP(C)/11605/2025 WP(C)/ /	ALEKH MANDIR, BARGARH MP	AMIT PRASAD BOSE	4782/2025
177	D-WP(C)/51952/2024 WP(C)/31611/2024	SAMIR KUMAR PATTANAIK MP	SANJAYA RATH	4783/2025
178	D-WP(C)/11608/2025 WP(C)/ /	RAMNIWAS AGARWAL MP	AMIT PRASAD BOSE	4784/2025
179	D-WP(C)/11606/2025 WP(C)/ /	MANOJ KUMAR SAHU MP	ASIT KUMAR DASH	4785/2025
180	D-WP(C)/11609/2025 WP(C)/ /	RAMAVATAR AGARWAL MP	AMIT PRASAD BOSE	4786/2025
181	D-WP(C)/11610/2025 WP(C)/ /	ALEKH MANDIR, BARAGARH MP	AMIT PRASAD BOSE	4787/2025
182	D-WP(C)/11611/2025 WP(C)/ /	EXECUTIVE ENGINEER (ELECT) TPWODL MP	PRASANTA KUMAR TRIPATHY	4788/2025
183	D-WP(C)/11612/2025 WP(C)/ /	SRIMAT ALEKH MANDIR, BARGARH MP	AMIT PRASAD BOSE	4789/2025

184	D-WP(C)/11582/2025 WP(C)/ /	RUDRA PRASAD PADHI MP	SUKANTA KUMAR DALAI	4790/2025
185	D-WP(C)/11615/2025 WP(C)/ /	SHREE KRISHNA BHANJANASHRAM DURGA MP	AMIT PRASAD BOSE	4790/2025
186	D-WP(C)/11614/2025 WP(C)/ /	M/S ASSOCIATED ENGINEERING MP	ASIT KUMAR DASH	4791/2025
187	D-WP(C)/11616/2025 WP(C)/ /	ALEKH MANDIR, BARGARH MP	AMIT PRASAD BOSE	4792/2025
188	D-WP(C)/11596/2025 WP(C)/ /	RUDRA PRASAD PADHI MP	SUKANTA KUMAR DALAI	4793/2025
189	D-WP(C)/11618/2025 WP(C)/ /	NIRAJ KUMAR KANSAL MP	AMIT PRASAD BOSE	4794/2025
190	D-WP(C)/11617/2025 WP(C)/ /	EXECUTIVE ENGINEER (ELECT) TPWODL MP	PRASANTA KUMAR TRIPATHY	4795/2025
191	D-WP(C)/30926/2024 WP(C)/17324/2024	AAKASH AGRAWAL MP	SUBHASISH DAS	4796/2025
192	D-WP(C)/11584/2025 WP(C)/ /	M/S. ARNAV CONSTRUCTION MP	SUKANTA KUMAR DALAI	4797/2025
193	D-WP(C)/11620/2025 WP(C)/ /	ANANTA NAYAK MP	BHARAT BHUSAN ROUSTRAY	4798/2025
194	D-WP(C)/11621/2025 WP(C)/ /	M/S. IPINIT VANASPATI LTD., CUTTACK MP	AMITABH MISHRA	4799/2025
195	D-WP(C)/11599/2025 WP(C)/ /	SUDHIR KUMAR PANDA MP	SUKANTA KUMAR DALAI	4800/2025
196	D-WP(C)/11586/2025 WP(C)/ /	SUDHIR KUMAR PANDA MP	SUKANTA KUMAR DALAI	4801/2025
197	D-WP(C)/11623/2025 WP(C)/ /	M/S. MAA BSULAI WOMEN S.H.G., BHDRA MP	KIRAN KUMAR PATEL	4802/2025
198	D-WP(C)/11624/2025 WP(C)/ /	M/S MAA BASULAI WOMEN SELF HELP GROUP MP	KIRAN BHADRAN PATEL	4803/2025
199	D-WP(C)/11626/2025 WP(C)/ /	M/S. RUNGTA SONS PRIVATE LTD, KOLKATA MP	ANUSHMI RANJAN SWAIN	4804/2025
200	D-WP(C)/11607/2025 WP(C)/ /	M/S. ARNAV CONSTRUCTION MP	SUKANTA KUMAR DALAI	4805/2025
201	D-WP(C)/11600/2025 WP(C)/ /	SUDHIR KUMAR PANDA MP	SUKANTA KUMAR DALAI	4806/2025